

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal no.222 of 2012 &
IA 364 of 2012**

Dated: 21st January, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

Reliance Industries Ltd. Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board & Anr. ... Respondent (s)

**Counsel for the Appellant (s): Mr. Rajat Nair
Mr. K.R. Sasiprbhu
Mr. Gaurav Mitra**

**Counsel for the Respondent(s): Mr. Saurav Aggarwal for R-1, PNGRB
Mr. Vipul Sharda**

Appeal no. 251 of 2012

Torrent Power Ltd. Appellant (s)

Versus

The Petroleum & Natural Gas Regulatory Board & Anr. ... Respondent (s)

**Counsel for the Appellant (s): Mr. Amit Kapur
Mr. Apoorva Mishra
Mr. Janmali Manikala**

Counsel for the Respondent(s): Mr. Saurav Agarwal for R-1, PNGRB

ORDER

Instead of passing any order in the IA, we deem it fit to hear the matter finally by fixing an early date. Reply be filed by respondent no.-2, Gujarat State Petronet Ltd. in both the appeals on or before 28.1.2013.

Post the matter for final disposal on **25.2.2013 at 2.30 P.M.** along with Appeal no. 251/12.

(Nayan Mani Borah)
Technical Member (P&NG)

(Justice M. Karpaga Vinayagam)
Chairperson

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